

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

NOTIFICATION

No. 282/NG. Dated:- 22.04.2017

It is notified for information of all concerned that the holiday on account of "Shab-i-Miraj" shall be observed on 25th of April, 2017 (Tuesday), whereas 24th of April, 2017 (Monday) shall be non-sitting day for Hon'ble High Court. The cases listed on 25th of April, 2017 shall stand over. However, urgent matters out of the listed cases, shall be taken up on motion before the concerned Benches on 26th of April, 2017.

It is further notified that 6th of May, 2017 is declared as working day for Hon'ble High Court.

By order.

(Sanjay Dhar)

I/C Registrar General

No: 3368-75/NG dt: 22/4/17.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
2. Secretary to Hon'ble Mr. Justice _____
...with the request to place the same before His Lordships for kind perusal and information.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Jammu,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Administrative Officer, Office of the Advocate General, J&K, Jammu
7. President, Bar Association, Jammu/Srinagar,
...for information.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Government Press, Jammu.
10. Office file.

I/C Registrar General